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वित्त मत्नी (श्री य० व० चव्हाण) (क) त्रेक जमाक्ताग्रा का वर्गीकरण डम प्रकार नहीं करन है जैसा कि प्रकाम मान लिया गया है। बिहार मे राष्ट्रीय-क्रन बैका म सितस्वर 1970 के ग्रन्त मे ९5 करोड रुपये जमा थे।

(ख) ऋणकर्ताम्रा का वर्गीकरण भी इम प्रकार नटी किया जाता जैमा कि प्रण्न म पूछा गया है। फिर भी कृषि लघु उद्याग खुदरा व्यापारी सडक परिवहन पेएंवर ग्रौर ग्रान्म-नियोजित त्यक्ति, छाटे व्यवसाय पोषका के ग्रान्म-नियोजित त्यक्ति, छाटे व्यवसाय पोषका के ग्रान्म-नियोजित व्यक्ति, छाटे व्यवसाय पोषका के ग्रान्म-नियोजित विका द्वारा किये गये ऋणो की बकाया रकम दिसम्बर 1970 के ग्रान्त में 9 8 करोड रुपये थी ।

r[THE MINISTER OF FINANCE/fart rait (SHR1 Y B CHAVAN) (a) Depositors are not classified by the banks in the manner assumed in the question Deposits with the offices of the nationalised banks in Bihar were of the order of Rs 85 crores as at the end of September 1970

(b) Borrowers also are not categorised in the manner indicated in the question However, the outstanding amount of advances by the 14 nationalised banks in Bihar under the heads, agriculture, small scale industry, retail traders, road transport, professional and self-employed persons, small business and for purposes of education amounted to about Rs 98 crores at the end of December, 1970]

AIR INDIA PASSENGERS ON ATLANTIC ROUTES

732 SHRI M ASAD MADANI Will the Minister of TOURISM AND CIVIL AVIATION/पर्यटन ग्रोर नागर विमानन मती

be pleased to state

(a) whether there is any annual average fixed for carrying passengers on the Atlantic routes by Air-India,

(b) whether Air-India has entered into any agreement with the BOAC to pay compensation to the latter for every passenger carried by the Jumbo jets operated by Air India in excess of the annual average number of passengers booked on the 707 Boeings, and

†[] English translation.7 RSS 71-3

(c) if so, what is the annual average fixed '

THE MINISTER OF TOURISM AND CIVIL AVIATION/पर्यटन ग्रौर नागर विमानन मतो (DR KARAN SINGH) (a) and (c) No, Sir

(b) Air-India has concluded a commercial agreement with BOAC in regard to its Boeing 747 operations on the London----New York sector

CHARTERED FLIGHTS BY AIR-INDIA ON IN-TERNATIONAL ROUTES

733 SHRI M ASAD MADANI Will the Minister of TOURISM AND CIVIL AVIATION/ पर्यटन ग्रोर नागर विमानन मती be pleased to state

(a) whether it is a fact that Air-India is going to float a new company to operate chartered flights on international routes and

(b) if so what are the details thereof?

THE MINISTLR OF TOURISM AND CIVIL AVIATION/पर्यटन ग्रोर नागर विमानन मत्नी (DR KARAN SINGH) (a) and (b) Air-India propose to set up a company for air charter work

APPOINTMENT OF COMPANY SFCRETARIES

734 SHRI B C PATTANAYAK Will the Minister of COMPANY AFFAIRS/ कम्पनी कार्य मतो be pleased to state

(a) whether it is a fact that Government have under consideration a proposal to make it obligatory for companies to appoint Secretaries,

(b) if so what are the categories of companies where the proposal will be given effect to and what qualifications are proposed to be prescribed for appointment of such Secretaries, and

(c) whether Government propose to exempt certain categories of companies from the obligation of appointing Secretaries?